

S U P R E M E C O U R T O F I N D I A

Civil Appeal No. 2679 of 2000

Commissioner of Trade Tax, U.P.
Appellant (s)

A

VERSUS

M/s. Kanhai Ram Thekedar
Respondent(s)

R

[HEARD BY HON'BLE S.N. VARIAVA AND AR. LAKSHMANAN, JJ.]

Date: 29/04/2005 The matter was called on for judgment today.

For Appellant(s) Mr. Jatinder Kumar Bhatia, Adv.

For Respondent(s) Mr. Ranbir Singh Yadav, Adv.

Hon'ble Dr. Justice AR. Lakshmanan sitting in Court No. 9
pronounced the judgment of the Bench comprising Hon'ble Mr. Justice S.N.
Variava and Hon'ble Dr. Justice AR. Lakshmanan.

The appeal stands dismissed in terms of the Judgment with no orders
as to costs.

(J.S. Rawat)
Court Master

(Kanwal Singh)
Court Mas

ter

[Signed reportable judgment is placed on the file.]